

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 23/AM12
SCHEDULED TO BE HELD ON 07.09.2011
(HELD ON 14.09.2011)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 23/87-NC-7/2011 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' scheduled to be held on 07.09.2011 (held on 14.09.2011) under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Addl. Industrial Adviser, D/o C&PC
- 3) Shri S.S. Bose, Senior Development Officer, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 22/AM12 held on 01.09.2011.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-99	PLASTENE INDIA LTD.	Status: Deferred
NC No.: 23/AM12 Dated: 14.09.2011	HQ F. No. 01/87/162/00110/AM12/DES-VII	

Request: Clarification sought for by the firm for General Notes of Plastic Products and Invalidation
letter for advance authorization Nos. 3710001402 dated 20.12.2010 and 3710001403 dated 20.12.2010.

Decision: The request of firm was considered by the Committee and it was decided to withdraw the case and examine it on file.

Deferred for four weeks.

Case No. A-100	NC No.: 23/AM12 Dated: 14.09.2011	
DIAB CORE MATERIALS PVT. LTD.		
Hqrs. File No.	RLA File No.	Licence No. & Date
01/87/50/197/AM11	04/24/40/127/AM11	0410116566 dated 24.08.2010
01/87/50/205/AM11	04/24/40/144/AM11	0410116984 dated 06.09.2010
01/87/50/206/AM11	04/24/40/152/AM11	0410116993 dated 06.09.2010
01/87/50/198/AM11	04/24/40/125/AM11	0410116567 dated 24.08.2010
01/87/50/521/AM11	04/24/40/339/AM11	0410122663 dated 21.03.2011

Request: Review of NC's decision taken by NC in its Meeting No. 10/AM12 held on

08.06.2011

against five advance authorizations.

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 30.08.2011. Comments of D/o C&PC are awaited.

Deferred for four weeks.

ONLINE CASES

Case No.:8/38/87-ALC1/2010		Party Name:FUTURA POLYESTERS LIMITED,		Meet No/Date:23/87-ALC1/2011 14.09.2011		Status: Approved	
HQ File :01/87/050/00351/AM11/		RLA File :04/24/040/00123/AM11/		Lic.No/Date:0410118945 18.11.2010		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39079990	63/0- POLY TRIMETHYLENE TEREPHTHALATE (PTT) PTT CHIPS (POLY TRIMETHYLENE TEREPHTHALATE CHIPS)	40000.000	K.G	4533520.00	97600.00 US\$	
				Total	4,533,520.00	97,600.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29173600	PURIFIED TEREPHTHALIC ACID (PTA) PTA (PURE TEREPHTHALIC ACID)	32240.000	K.G	1450236.00	30628.00 US\$	Value & Qty
		PROPANDIOL (PDO)					

2	29053990	1,2 PROPANDIOL / 1,3 PROPANDIOL (PDO)	18600.000	K.G	2465988.00	52080.00 US\$	Value & Qty
3	38249028	IRGONOX (ANTI OXIDANT) ANTI OXIDANT (IRGANOX)	10.000	K.G	947.00	20.00 US\$	Value & Qty
4	29152990	COBALT ACETATE (COAC) COAC (COBALT ACETATE)	2.400	K.G	227.00	4.80 US\$	Value & Qty
5	28230010	TITANIUM DIOXIDE (TIO2) TIO2 (TITANIUM DIOXIDE)	160.000	K.G	11364.00	240.00 US\$	Value & Qty
6	26140090	TI CATALYST TI CATALYST	16.800	K.G	1591.00	33.60 US\$	Value & Qty
				Total	3,930,353.00	83,006.40	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/03/2011-PC.II dated 13.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly Trimethylene Teraphthalate (PTT)	1 kg	1. PTA	0.806 kg
		2. Propane Diol	0.465 kg
		3. IRGONOX (Anti Oxidant)	0.00025 kg
		4. Cobalt Acetate	0.00006 kg
		5. Titanium Dioxide	0.004 kg
		6. Ti Catalyst	0.00042 kg

Case No.:9/38/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:23/87-ALC1/2011 14.09.2011	Status: Approved
HQ File :01/87/050/00352/AM11/	RLA File :04/24/040/00129/AM11/	Lic.No/Date:0410118940 18.11.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39076020	63/0- FLAME RETARDANT PET (FR PET) FLAME RETARDANT PET CHIPS	18000.000	K.G	2341080.00	50400.00 US\$
				Total	2,341,080.00	50,400.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39159042	PET BOTTLE SCRAP/WASTE BOTTLE SCRAP / WASTE	16992.000	K.G	643657.00	13593.60 US\$	Value & Qty
2	29053100	MONOETHYLENE GLYCOL (MEG) ETHYLENE GLYCOL (EG)	5490.000	K.G	311942.00	6588.00 US\$	Value & Qty
3	29310090	UKANOL (ADDITIVE) UKANOL - ADDITIVE	1836.000	K.G	695477.00	14688.00 US\$	Value & Qty
4	28092010	ORTHO PHOSPHERIC ACID (OPA) PHOSPHERIC ACID	2.340	K.G	665.00	14.04 US\$	Value & Qty
5	29152990	COBALT ACETATE COCA (COBALT ACETATE)	5.346	K.G	3038.00	64.15 US\$	Value & Qty
				Total	1,654,779.00	34,947.79	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/03/2011-PC.II dated 13.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Green FR PET (Flame Retardant – Poly Ethylene Teraphthalate chips – green)	1 kg	1. PET Bottle Scrap/Waste	0.875 kg
		2. MEG	0.123 kg
		3. Additive – UKANOL	0.102 kg
		4. Ortho – Phosphoric Acid	0.00013 kg
		5. Cobalt Acetate	0.000297 kg

